

R.O.C.No. 2715-A/2022/B2



CIVIL JUDGES  
TRANSFER & POSTINGS

NOTIFICATION No. 9 / 2022

The Government in G.O.(Ms).No.601, Home (Cts-III) Department, dated 08.11.2019, had issued orders for the constitution of a separate District Munsif Court at Karaikudi by converting the existing Principal District Munsif-cum-Judicial Magistrate Court at Karaikudi in Sivagangai District.

Thiru. V.S. Balamurugan, Principal District Munsif-cum-Judicial Magistrate, Karaikudi, is transferred and posted as District Munsif, Karaikudi, in the aforesaid newly converted Court.

The Government in G.O.(Ms).No.165, Home (Cts-II) Department, dated 17.03.2020, had issued orders for the constitution of a separate Judicial Magistrate Court at Karaikudi by converting the existing Additional District Munsif Court at Karaikudi in Sivagangai District.

Tmt. S. Narmadha, Additional District Munsif, Karaikudi, is transferred and posted as Judicial Magistrate, Karaikudi, in the aforesaid newly converted Court.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 19.01.2022.**

**Sd/- P.DHANABAL,  
REGISTRAR GENERAL**

*(Signature)*  
19.01.22  
(S.O)